

that such capacity has been installed unauthorised was ignored if so, why?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) and (b) M/s. Alkali and Chemicals Corporation of India Limited had indicated to the High Level Committee the process for manufacture of Pheno-thiazine as starting from basic stage of Aniline which was graded as high by the said Committee. In the application submitted by the company for re-endorsement of capacity of this drug under April, 1982 Scheme, the company has reported that this bulk drug was being produced from basic stage of Aniline procured mostly from indigenous sources. Accordingly re-endorsement of capacity has been allow-* ed to the company.

(c) No verification of the validity of installation of additional equipment for production of this drug was done before allowing the above mentioned re-endorsement of capacity. The scheme of re-endorsement of capacity is based on production data.

Production of Pheaothiazine

1470. SHRI K. V. R. S. BALA SUBBA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred question 2826 given in the Rajya Sabha on the 22nd August, 1983 and Estate-.

(a) what for Phenothiazine is used and who is its producer in India;

(b) whether its price is controlled; and

(c) what is its current cost of the production and the price charged by the manufacturer?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) M/s. A.C.C.I. is the only licensed producer of Phenothiazine, which is

used as an anthelmintic in veterinary medicine.

(b) and (c) The price of Phenothiazine is not controlled under Drugs (Prices Control) Order, 1979. Hence, no details about cost of production and the price charged for this drug by the manufactures are available.

Import of DL-2 Aminobutanol and D-2 Aminobutanol

1471. SHRI MIRZA IRSHADBAIG AIYUBBAIG. Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the CIF price and quantity of DL-2 Aminobutanol and D-2 Aminobutanol imported during the year 1982-83 and 1983-84 upto October, 1983;

(b) the names of companies who are the major importers and whether any instance of irregularities in imports have come to the notice of Government, if so, what are the details thereof;

(c) whether Government are aware that a large scale imports of D-2 Aminobutanol are taking place under the guise of DL-2 Aminobutanol to save custom duty; and

(d) if so, what steps are being contemplated to ban the import of D-2 Aminobutanol and DL-2 Aminobutanol?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) The information to the extent available would be collected and will be laid on the Table of the House.

(b) and (c) Some of the major importer^ of the two drug intermediates are Lupin Labs., Yash Pharma Laboratories, Cadila Laboratories, Dr. Karnath Pharma, Pisal Pharma etc.

No report of irregular or clandestine* import has come to the notice of my Ministry.

(d) In our country, Ethambutol is produced either from DL-2 Aminobutanol or from a later intermediate D-2 Aminobutanol. Most of the small State units manufacture Ethambutol from D-2 Aminobutanol. DL-2 Amino* butanol is not yet produced in the country and therefore would have to be imported. Production of D-2 Aminobutanol is not adequate. Therefore, till it is adequate, imports will have to continue.

**Price rise by manufacturers of
Ethambutol**

1472. SHRI MIRZA IRSHADBAIG AIYUBBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there was an agreement with the manufacturers of Ethambutol to make available their formulations to Government and local bodies at pre-revised prices;

(b) if so, whether it is a fact that the manufacturers have already increased their prices even in respect of supplies made to the hospitals and Government institutions contrary to these agreements; and

(c) if so, what action has been taken by Government against the manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH):

(a) The representatives of the Industry through their Association Indian Drug Manufacturers Association (IDMA) have given an undertaking on 4th May 1983 to the effect that for the Govt./Semi-Govt./Local Bodies/ Voluntary Organisations dealing with T.B., the industry would supply Ethambutol formulations at pre-revised prices and that they would try to bring them down further if possible. The industry further agreed that they would maintain adequate supplies of required quantity of Ethambutol Tablets for the above Institutions.

(b) No such complaint has come to the notice of the Government.

(c) The undertaking mentioned above has been communicated to the concerned quarters.

Power crisis in U.P.

1473. SHRI RAM NARESH KUSHAWAHA:

SHRI RAMESHWAR SINGH:

Will the Minister of ENERGY be pleased to state;

(a) whether Government are aware of the continuous power crisis and the widening gap in its demand and supply position in Uttar Pradesh thereby seriously affecting the agricultural and industrial sectors; and

(b) if so, what measures have been taken by Government to improve the situation?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) There is a power shortage in Uttar Pradesh due to inadequate generating capacity, low output of Uttar Pradesh State Electricity Board thermal stations and the recent fire in Obra Thermal Station. Power cuts have therefore been imposed by the State Government. However, agricultural consumers are being given power supply for 6 to 8 hours a day while supply to industrial sector is to the extent of 67 per cent to 80 per cent.

(b) The measures being taken to improve the power supply situation in Uttar Pradesh include the following:—

(i) Plant betterment programme have been initiated to improve the performance of thermal units.

(ii) Commissioning of new projects is being expedited.

(iii) Services of foreign consultants were obtained for improvement of thermal units at Harduaganj.